

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
JUDGWISE MONTHLY DISPOSAL OF CASES FOR THE MONTH OF FEBRUARY, 2014
DIVISION BENCHES**

BENCH	S. NO.	NAME OF HON'BLE JUDGE	MAIN	MISC.	TOTAL	REMARKS
1	2	3	4	5	6	7
DB		HON'BLE THE CHIEF JUSTICE MR. AMITAVA ROY				
with	1	HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA	47	54	101	
		Total	47	54	101	
DB		HON'BLE MR. JUSTICE AJAY RASTOGI				
with	2	HON'BLE MR. JUSTICE J.K.RANKA	123	80	203	
		Total	123	80	203	
DB		HON'BLE MR. JUSTICE R.S.CHAUHAN				
with	3	HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA	0	5	5	
		Total	0	5	5	
DB		HON'BLE MR. JUSTICE MOHAMMAD RAFIQ				
with	4	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	0	4	4	
with	5	HON'BLE MR. JUSTICE J.K.RANKA	0	2	2	
with	6	HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA	0	1	1	
		Total	0	7	7	
DB		HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE				
with	7	HON'BLE MS. JUSTICE BELA M. TRIVEDI	0	2	2	
with	8	HON'BLE MR. JUSTICE NARENDRA KUMAR JAIN	34	34	68	
		Total	34	36	70	
DB		HON'BLE MR. JUSTICE M.N.BHANDARI				
with	9	HON'BLE MS. JUSTICE BELA M. TRIVEDI	0	1	1	
		Total	0	1	1	
		TOTAL DB	204	183	387	

AND SINGLE BENCHES

BENCH	S. NO.	NAME OF HON'BLE JUDGE	MAIN	MISC.	TOTAL	REMARKS
1	2	3	4	5	6	7
		TOTAL DB b/f	204	183	387	
SB	1	HON'BLE THE CHIEF JUSTICE MR. AMITAVA ROY	2	0	2	
	2	HON'BLE MR. JUSTICE AJAY RASTOGI	17	15	32	
	3	HON'BLE MR. JUSTICE R.S.CHAUHAN	57	48	105	
	4	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	627	462	1089	
	5	HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE	29	14	43	
	6	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA.	694	459	1153	
	7	HON'BLE MR. JUSTICE M.N.BHANDARI	1079	854	1933	
	8	HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA	1111	132	1243	
	9	HON'BLE MS. JUSTICE BELA M. TRIVEDI	130	126	256	
	10	HON'BLE MRS. JUSTICE NISHA GUPTA	90	40	130	
	11	HON'BLE MR. JUSTICE NARENDRA KUMAR JAIN	0	1	1	
	12	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	121	94	215	
	13	HON'BLE MR. JUSTICE ALOK SHARMA	145	202	347	
	14	HON'BLE MR. JUSTICE SANDEEP MEHTA	16	0	16	
	15	HON'BLE MR. JUSTICE J.K.RANKA	55	21	76	
	16	HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA	83	6	89	
SB		HON'BLE MR. JUSTICE V.K.MATHUR	2	0	2	Pronounced
		TOTAL SB	4258	2474	6732	
		GRAND TOTAL DB+SB	4462	2657	7119	

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2014**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.02.2014									28.02.2014
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	7897	0	0	55	55	0	0	14	14	7938
2	CIVIL SECOND APPEAL	4105	0	0	44	44	0	0	31	31	4118
3	EXECUTION FIRST APPEAL	31	0	0	0	0	0	0	0	0	31
4	EXECUTION SECOND APPEAL	8	0	0	2	2	0	0	2	2	8
5	CIVIL MISC. APPEAL	26494	0	14	483	497	0	7	246	253	26738
6	CIVIL REVISION	328	0	0	13	13	0	0	23	23	318
7	CIVIL REVIEW	540	0	5	17	22	0	6	15	21	541
8	INCOME TAX REFERENCE	45	0	0	0	0	0	0	0	0	45
9	OTHER TAX REFERENCE	183	0	1	0	1	0	1	0	1	183
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	20	0	1	0	1	0	0	0	0	21
12	INCOME TAX APPEAL	2830	0	2	0	2	0	8	0	8	2824
13	WEALTH TAX APPEAL	48	0	0	0	0	0	0	0	0	48
14	SALES TAX REVISION	1149	0	0	60	60	0	0	14	14	1195
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	120	0	0	3	3	0	0	3	3	120
17	COMPANY EXECUTION PETITION	7	0	0	0	0	0	0	0	0	7
18	COMPANY APPEAL	26	0	0	1	1	0	0	1	1	26
19	COMPANY APPLICATION	247	0	0	3	3	0	0	4	4	246
20	COMPANY SUIT	1	0	0	0	0	0	0	0	0	1
21	COMPANY LIQUIDN. CASES	45	0	0	1	1	0	0	0	0	46
22	ELECTION PETITION	6	0	0	0	0	0	0	2	2	4
23	SPECIAL APPEAL (CIVIL)	49	0	1	0	1	0	0	0	0	50
24	SPECIAL APPEAL (WRITS)	3431	0	166	0	166	0	44	0	44	3553
25	CIVIL CONTEMPT	2864	0	2	105	107	0	2	53	55	2916
26	CIVIL WRITS	50590	0	114	1371	1485	0	92	1860	1952	50123
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	669	0	1	1	2	0	0	1	1	670
	TOTAL (A)	101734	0	307	2159	2466	0	160	2269	2429	101771
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	17997	0	24	141	165	0	11	34	45	18117
3	CRIMINAL REVISION	5015	0	0	116	116	0	0	204	204	4927
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5218	0	0	497	497	0	1	607	608	5107
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	873	0	0	1004	1004	0	0	1080	1080	797
6	CRIMINAL CONTEMPT	32	0	0	0	0	0	0	0	0	32
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	71	0	27	0	27	0	24	0	24	74
9	CRIMINAL LEAVE TO APPEAL	371	0	2	24	26	0	8	53	61	336
10	CRIMINAL WRITS	59	0	0	10	10	0	0	11	11	58
	TOTAL (B)	29637	0	53	1792	1845	0	44	1989	2033	29449
	TOTAL (A+B)	131371	0	360	3951	4311	0	204	4258	4462	131220

SONI 20.03.2014

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**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2014**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M I S C. C A S E S :-	01.02.2014									28.02.2014
	CRIMINAL SIDE:-										
1	CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.)										
1	BAIL IN CRIMINAL APPEAL	431	0	69	54	123	0	48	85	133	421
2	BAIL & STAY IN CRL.REVISION	1635	0	0	89	89	0	0	118	118	1606
3	BAIL & STAY IN CRL.MISC.PET.	3092	0	0	338	338	0	0	424	424	3006
4	BAIL&STAY IN CRL.TRAN & CRLW	29	0	0	10	10	0	0	3	3	36
5	BAIL & STAY IN CRL.CONT.PET.	0	0	0	0	0	0	0	0	0	0
6	BAIL & STAY IN CRLLA	5	0	0	5	5	0	0	2	2	8
7	CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases)	372	0	0	37	37	0	1	52	53	356
	TOTAL (C)	5564	0	69	533	602	0	49	684	733	5433
2	CRIMINAL TRANSFER	33	0	0	3	3	0	0	0	0	36
3	STAY IN HABEAS CORPUS	0	0	0	0	0	0	0	0	0	0
	TOTAL (D)	33	0	0	3	3	0	0	0	0	36
	TOTAL (C+D)	5597	0	69	536	605	0	49	684	733	5469
	TOTAL (A+B+C+D)	136968	0	429	4487	4916	0	253	4942	5195	136689
	CIVIL SIDE:-										
1	CIVIL INTER.CASES:-										
1	STAY IN I. T. APPEAL	0	0	2	0	2	0	2	0	2	0
2	STAY IN W.T. APPEAL	0	0	0	0	0	0	0	0	0	0
3	STAY IN O. T. REFERENCE	26	0	1	0	1	0	1	0	1	26
4	STAY IN S. T. REVISION	488	0	0	54	54	0	0	9	9	533
5	STAY IN CIVIL 1ST APPEAL	3056	0	0	55	55	0	0	14	14	3097
6	STAY IN CIVIL 2ND APPEAL	2392	0	0	41	41	0	0	17	17	2416
7	STAY IN EXE. FIRST APPEAL	21	0	0	0	0	0	0	0	0	21
8	STAY IN EXE. 2ND APPEAL	6	0	0	2	2	0	0	2	2	6
9	STAY IN C. M. APPEAL	9445	0	9	137	146	0	3	113	116	9475
10	STAY IN CIVIL REVISION	209	0	0	13	13	0	0	20	20	202
11	STAY IN CIVIL CONTEMPT	2	0	0	0	0	0	0	0	0	2
12	STAY IN SPL. APPEAL (CIVIL)	14	0	1	0	1	0	0	0	0	15
13	STAY IN CIVIL TRANS. APPLN.	97	0	0	12	12	0	0	23	23	86
14	STAY IN COMPANY CASES	27	0	0	1	1	0	0	0	0	28
15	STAY IN SPL. APPEAL (WRIT)	1417	0	142	0	142	0	40	0	40	1519
16	STAY IN WRIT PETITION	20157	0	36	1096	1132	0	24	1250	1274	20015
	TOTAL (E)	37357	0	191	1411	1602	0	70	1448	1518	37441
2	CIVIL MISC. APPLICATION	2491	0	36	173	209	0	15	189	204	2496
3	CIVIL MISC. CASE U/S-5	2115	0	95	200	295	0	49	124	173	2237
4	EXE. MISC.APPLICATION	0	0	0	0	0	0	0	0	0	0
5	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
6	CIVIL TRANS. APPLICATION	111	0	0	17	17	0	0	29	29	99
	TOTAL (F)	4718	0	131	390	521	0	64	342	406	4833
	TOTAL (E+F)	42075	0	322	1801	2123	0	134	1790	1924	42274
	TOTAL (C+D+E+F)	47672	0	391	2337	2728	0	183	2474	2657	47743
	GRAND TOTAL (A TO F)	179043	0	751	6288	7039	0	387	6732	7119	178963

SONI 20.03.2014
